

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/342/IB/2018  
PETITION NUMBER : CP/435/IB/2018  
NAME OF THE PETITIONER(S) : Expo Freight Pvt Ltd  
NAME OF THE RESPONDENTS : Pro Visual Audio pvt ltd  
UNDER SECTION : Rule 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. ADITHYA  
(For PAUL & PAUL)

COUNSEL FOR APPLICANT

A. Adithya

**ORDER**

Counsel for the Applicant present. No representation on behalf of the Respondent. Counsel for the Applicant is directed to send private notice to the Respondent for appearance and file proof of service on the next date of hearing. At request, time is enlarged. Put up on 27.09.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)